

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No(s). 2626/2025

APEX HEIGHTS PVT. LTD.

Appellant(s)

VERSUS

RAM KISHOR ARORA & ANR.

Respondent(s)

(IA No. 44221/2025 - EX-PARTE STAY, IA No. 44223/2025 - EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

MA 1847/2022 in C.A. No. 5041/2021 (III-A)
(IA No. 149701/2022 - APPLICATION FOR PERMISSION)

CONMT.PET.(C) No. 737/2022 in C.A. No. 5041/2021 (III-A)

Diary No(s). 4120/2023 (III-A)
(IA No. 20233/2023 - CONDONATION OF DELAY IN FILING, IA No.
20234/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

CONMT.PET.(C) No. 623/2023 (III-A)

CONMT.PET.(C) No. 624/2023 (III-A)

CONMT.PET.(C) No. 753/2023 in C.A. No. 5041/2021 (III-A)

Diary No(s). 8749/2023 (III-A)
(IA No. 44814/2023 - CONDONATION OF DELAY IN FILING, IA No.
44812/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)CONMT.PET.(C) No. 754/2023 (III-A)
(IA No. 46738/2023 - EXEMPTION FROM FILING PAPER BOOKS, IA No.
46716/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION and IA
No. 261167/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

CONMT.PET.(C) No. 847/2023 in C.A. No. 5041/2021 (III-A)

CONMT.PET.(C) No. 955/2023 in C.A. No. 5041/2021 (III-A)

CONMT.PET.(C) No. 956/2023 in C.A. No. 5041/2021 (III-A)

CONMT.PET.(C) No. 1011/2023 in C.A. No. 5041/2021 (III-A)
(IA No. 100954/2023 - APPLICATION FOR PERMISSION and IA No.
100945/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

CONMT.PET.(C) No. 1012/2023 in C.A. No. 5041/2021 (III-A)
(IA No. 100974/2023 - APPLICATION FOR PERMISSION, IA No.
100966/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

CONMT.PET.(C) No. 1061/2023 in C.A. No. 5041/2021 (III-A)

Diary No(s). 28143/2023 (III-A)
(IA No. 221274/2023 - APPLICATION FOR PERMISSION)

Diary No(s). 33747/2023 (III-A)
(IA No. 164074/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 53812/2023 (III-A)
(IA No. 985/2024 - CONDONATION OF DELAY IN FILING, IA No. 982/2024
- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.
53036/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)

Diary No(s). 17416/2024 (III-A)
(IA No. 190455/2024 - CONDONATION OF DELAY IN FILING)

Diary No(s). 25613/2024 (III-A)
(IA No. 128703/2024 - CONDONATION OF DELAY IN FILING)

Diary No(s). 44907/2024 (III-A)
(IA No. 224284/2024 - APPLICATION FOR PERMISSION, IA No. 5941/2025
- APPLICATION FOR PERMISSION, IA No. 224286/2024 - APPROPRIATE
ORDERS/DIRECTIONS, IA No. 275772/2024 - CONDONATION OF DELAY IN
FILING and IA No. 5945/2025 - INTERVENTION/IMPLEADMENT)

CONMT.PET.(C) No. 257/2025 in C.A. No. 5041/2021 (III-A)
(IA No. 246523/2024 - EXEMPTION FROM FILING SPARE COPIES)

Diary No(s). 53382/2024 (III-A)
(IA No. 264932/2024 - APPLICATION FOR PERMISSION, IA No. 16318/2025
- CONDONATION OF DELAY IN FILING and IA No. 264930/2024 - EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 56159/2024 (III-A)
(IA No. 279004/2024 - APPLICATION FOR PERMISSION, IA No. 16320/2025
- CONDONATION OF DELAY IN FILING and IA No. 279000/2024 - EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2778/2025 (XVII-B)
(IA No. 48216/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 2662/2025 (XVII-B)
(IA No. 45812/2025 - EX-PARTE STAY, IA No. 45815/2025 - PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2648/2025 (XVII-B)
(IA No. 45412/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 3724/2025 (XVII-B)
(IA No. 35999/2025 - EX-PARTE STAY, IA No. 36001/2025 - EXEMPTION
FROM FILING O.T.)

C.A. No. 3952/2025 (XVII-B)
(IA No. 54678/2025 - STAY APPLICATION)

Diary No(s). 4654/2025 (XVII-B)
(IA No. 45480/2025 - EX-PARTE STAY, IA No. 45481/2025 - EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2240/2025 (XVII-B)

C.A. No. 3260/2025 (XVII-B)
(IA No. 45186/2025 - EX-PARTE STAY, IA No. 44986/2025 - EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2627/2025 (XVII-B)
(IA No. 44228/2025 - EX-PARTE STAY, IA No. 44229/2025 - EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5072/2025 (XVII-B)
(IA No. 100972/2025 - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS, IA No. 100965/2025 - EX-PARTE STAY, IA No. 100966/2025
- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.
100969/2025 - PERMISSION TO FILE APPEAL)

C.A. No. 3498/2025 (XVII-B)

C.A. No. 2598/2025 (XVII-B)

Diary No(s). 27385/2025 (XVII-B)
(IA No. 186532/2025 - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS, IA No. 186528/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No. 186531/2025 - EXEMPTION FROM FILING
O.T.)

Date : 17-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

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Ms. Gauri Goel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post these matters on 20.01.2026 along with SLP (Civil)
No.7649/2023.

Meanwhile, the parties shall be at liberty to submit their
written note of submissions.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR